

इन ठकेदारों के मजदूरों के बारे में प्रति बोरी लाने/उतारने की लागत के सम्बन्ध में सूचना नहीं होती है। भारतीय खाद्य निगम के पास उपलब्ध सूचना के अनुसार वर्ष 1977-78 में विभागीय मजदूरों का खाद्यान्न सम्भालने की लागत ठेका दाली के अन्तर्गत लागत की अपेक्षा बहुत अधिक थी।

(घ) उपर्युक्त भाग (ग) के उत्तर की दृष्टि में प्रश्न ही नहीं उठता।

†[THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH): (a) to (d). A statement is laid on the Table of the Sabha.

#### Statement

(a) and (b). The Food Corporation of India have been engaging contractors for handling the work of loading, unloading, weighing, stacking etc., at most of their depots. The contract is given for the performance of the work normally on the basis of tenders for the work to be done. In such a system, labour is engaged and paid by the contractors. The number of labourers employed by a contractor depends on the volume of work at any point of time, the time schedule according to which the contractor is required to do the job and therefore the number of labour employed by the contractor varies from time to time. The number of such labour employed by the contractor is, therefore, not available with the Food Corporation of India. In 42 of the Corporation's depots and in the major ports, the work of loading, unloading etc., is done by departmental labour. The number of such labour, at present, is 16,013. In another 47 depots of the Corporation, the system of 'direct payment' is in force. The number of labourers working in these depots is about 2,743.

†[ ] English translation.

(c) Handling contractors are appointed by FCI on the basis of lowest tender received and the work of loading, unloading, stacking and weighing is carried out by the labour engaged by the contractors. The remuneration paid to the contractors is as per contract entered into with them.

The FCI do not have information regarding per bag cost of loading/unloading in respect of these contractor's labour. According to the data available with the FCI, pertaining to the year 1977-78, the cost of handling foodgrains by the departmental labour was much higher than the cost under the contract system.

(d) In view of the answer to part (c) above, the question does not arise.]

#### Extension of Telephone Facilities to Rural Areas

\*16. SHRI PYARELAL KHANDELWAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the number of telephone connections provided in rural areas during the last three years;

(b) what is the number of telephones proposed to be installed in rural areas during 1980-81;

(c) whether Government have a proposal to pay special consideration for providing telephone facilities in hilly areas; and

(d) if so, what are the details in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a)

| Year            | New long distance public telephones provided |
|-----------------|--|
| 1977-78 . . . . | 2,790  |
| 1978-79 . . . . | 3,446  |
| 1979-80 . . . . | 2,505  |

(b) About 2,500 public telephones.

(c) Yes, Sir.

(d) A statement is laid on the Table of the House.

#### Statement

*Policy regarding provision of Long Distance Public telephone in hilly areas.*

A. Telephone facility at the following types of places falling in hilly areas can be provided without any limit of loss and without any condition of minimum revenue:—

- (i) District Headquarters;
- (ii) Sub-Divisional Headquarters;
- (iii) Tehsil Headquarters;
- (iv) Sub-Tehsil Headquarters;
- (v) Block Headquarters; and
- (vi) Places with population of 2,500 or more.

B. Telephone facility at the hilly areas can be provided at the following places if the anticipated revenue is 10 per cent of the annual recurring expenditure:—

- (i) Police stations under the charge of an officer not lower in rank than a Sub-Inspector of Police;
- (ii) Out of way i.e. places not having telephone exchange within a radial distance of 40 Kms.
- (iii) Pilgrim/tourist centres.
- (iv) Agriculture/irrigation/power project sites and townships.

#### Construction of Stadium for ASIAD

\*17. SHRI HARI SHANKAR BHABHRA:

SHRI JAGDISH PRASAD MATHUR:

SHRI SUNDER SINGH BHANDARI:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have taken any decision with regard to the

construction of an Indoor Stadium near Rajghat in Delhi in connection with the forthcoming ASIAD; if so, what are the details in this regard; and,

(b) whether Government have assigned contract for construction of stadium to any party, if so, to whom it has been given and what are the reasons therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b) The Delhi Development Authority has intimated that it has taken a decision for construction of an Indoor Stadium at Indraprastha Estate near Rajghat. The stadium will be used for the forthcoming Asian Games, 1982. It is proposed to be fully air-conditioned with a capacity of about 25,000 spectators.

According to the Delhi Development Authority, the contract for the construction of the proposed stadium has not so far been assigned to any party.

#### Construction of Houses by HUDCO for MIG People

\*18. DR. RAFIQ ZAKARIA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether HUDCO has any scheme or helping the housing of middle income group of people, whose annual income is less than Rs. 12,000;

(b) if so, what are the details in this regard; and

(c) if the answer to part (a) above be in the negative whether Government are contemplating any other form of financial assistance in this respect?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir.

(b) Under the scheme loan assistance upto 70 per cent of the project cost is provided to State Housing